

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.65/Chd/Hry/2019

**Under Section 60(5) of the
IBC, 2016**

In the matter of:-

Geron Engineering Pvt. Ltd. ...Petitioner-Operational Creditor

Vs.

Ecogreen Enenergy Lucknow Pvt. Ltd.Respondent-Corporate Debtor

Present through Video Conferencing :-

Mr. G.S. Sarin, Practising Company Secretary for the applicant/petitioner

Mr. Anand Chhibbar, Senior Advocate with Mr. Gaurav Mankotia, Advocate
for the respondent-corporate debtor

At the request of learned Senior Counsel appearing for the
respondent-corporate debtor, list the matter on 24.11.2020.

Sd/-
(Raghu Nayyar)
Member (Technical)

Sd/-
(Ajay Kumar Vatsavayi)
Member (Judicial)

Nov., 09, 2020
Anchal